

**केन्द्रीय रेशम कीट-पालन अनुसन्धान केन्द्र
बरहामपुर**

१२१६. श्री म० ला० द्विवेदी : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि: केन्द्रीय रेशम कीट-पालन अनुसन्धान केन्द्र, बरहामपुर के विस्तार कार्य में अब तक क्या प्रगति हुई है ?

उद्योग मंत्री (श्री मनुभाई शाह) : केन्द्रीय रेशम कीट पालन अनुसन्धान केन्द्र, बरहामपुर, की विस्तार योजना सरकार ने मई, १९६० में मंजूर की थी। इस योजना को अमल में लाने के लिये तब से निम्नलिखित कार्रवाई की है :—

- (१) बरहामपुर और कालिम्पोंग में इमारतें बनाने के लिये प्रशासकीय मंजूरी जारी कर दी गई है।
- (२) कालिम्पोंग में भूमि और इमारतें प्राप्त करने के लिये पश्चिमी बंगाल सरकार से कहा गया है।
- (३) इन कामों के लिये कदम उठाये जा रहे हैं : (१) आवश्यक उपकरण तथा सामान खरीदना, और (२) अतिरिक्त कर्मचारियों को भरती करना। अनुसन्धान केन्द्र में इस समय जो सूविचार्यें उपलब्ध हैं और नई इमारतों के निर्माण में जो प्रगति हो रही है उसे अ्यान में रखते हुए ये कार्य किये जा रहे हैं।

Market at Janpath

1220. { **Shri Ram Krishan Gupta:**
Shri Rameshwar Tantia:
Sardar Iqbal Singh:
Shri D. C. Sharma:

Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 900 on the 9th March, 1960 and state:

(a) whether the details regarding the construction of market at Janpath have been finalised;

(b) if so, what are they; and

(c) the nature of progress made so far in this direction?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Not yet.

(b) Does not arise.

(c) The revised plans, since prepared, and other details are under scrutiny.

Registration of Benami Companies

1221. **Shri Ram Krishan Gupta:** Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 1215 on the 31st March, 1960 and state:

(a) whether Government has considered the question of vesting power in the Registrar under the Companies Act to prevent the registration of benami companies; and

(b) if so, the nature of action taken in the matter?

The Minister of Commerce (Shri Kanungo): (a) Yes.

(b) After careful consideration, it has been decided that it is not necessary to amend the Companies Act for the purpose.

Export of Vegetable Oil and Oil Seeds

1222. { **Shri Ram Krishan Gupta:**
Shri Madhusudan Rao:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 1618 on the 31st March, 1960 and state at what stage is the question of forming a Central Organisation for the export of vegetable oil, oilseeds and oilcakes?

The Minister of Commerce (Shri Kanungo): The matter is still under consideration.